Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Chamber Constructions Pvt. Ltd. Date of commencement of CIRP: 16.07.2019 (Order Received on 17-07-2019); List of creditors as on: 2-06-2021 List of secured financial creditors belonging to any class of creditors

(Amount in)

S	I.	Name of creditor Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any	
N	lo.		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount covered	Whether	% of voting	contingent	mutual dues, that	claim not	under	
			receipt		admitted	claim	security interest	by guarantee	related party?	share in CoC	claim	may be set- off	admitted	verification	
		NIL				0		0	0				-		
Г	0	Total		-	-	0	-	0	0	0	0	0	0	0	(